

DIVISION BENCH

O-117

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

IA/714(KB)2020
In
C.P. (IB)/723(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd February, 2021, 10:30 A.M

Name of the Company	RISHAV COKE PRODUCT PRIVATE LIMITED Vs. MODERN INDIA CON-CAST LIMITED		
Under Section	Sec 60(5)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Vikash Singh, Advocate] For the applicant
1. Mr. Abhrajit Mitra, Sr. Advocate] For the respondent
2. Mr. Snehashis Sen, Advocate]
3. Mr. Abhishek Banerjee, Advocate]

ORDER

1. Mr. Vikash Singh, Ld. Counsel for the applicant is present. Mr. Abhrajit Mitra, Ld. Senior Counsel along with Mr. Snehashis Sen and Mr. Abhishek Banerjee, Ld. Counsel for the respondent, is present.
2. At request, list this matter on 19/03/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**